

**Central Administrative Tribunal
Madras Bench**

CP 310/00072/2018 in OA 1641/2013

Dated Tuesday the 8th day of January Two Thousand Nineteen

P R E S E N T

**HON'BLE MR. P. MADHAVAN, Member (J)
&
HON'BLE MR. T. JACOB, Member (A)**

K. Palanisamy
Postal Assistant
Udumalpet HO
Udumalpet – 642 126. .. Applicant

By Advocate **M/s. Raj & Raj Associates**

Vs.

1. Shri. A. Somasundaram
The Director of Postal Services
O/o. Postmaster General
Western Region, Coimbatore – 641 002.
2. Shri. A. Sundararaj
The Superintendent of Post Offices
Pollachi Division, Pollachi – 642 001. ... Respondents

By Advocate **Mr. M. Kishore Kumar**

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

This contempt petition is filed alleging wilful disobedience of the order of this Tribunal dated 04.10.2016 in OA 1641/2013.

2. When the matter came up for hearing today, learned counsel for the respondents had handed over a copy of the order dt. 17.12.2018 stating that the order of this Tribunal dated 04.10.2016 has been fully complied with.
3. Counsel for the applicant has no objection to that effect.
4. Accordingly Contempt Petition is closed. Notices discharged.

(T. JACOB)
Member(A)

AS

08.01.2019

(P. MADHAVAN)
Member (J)